

aims at infusing sports culture and achieving sporting excellence in the country. This Ministry supports athletes for training and competition through National Sports Federations and running high quality training facilities.

Sportspersons preparing for participation in international sports events are being assisted for their training and competitive exposures within the country and abroad. Target Olympic Podium scheme is being implemented since 2014 for meeting the requirements of customized training of medal prospects of mega sports events such as Olympics, Asian games and Commonwealth Games.

Further, the Government is supplementing the efforts of the States/UT Governments in bridging the gaps in sports infrastructure under Khelo India Scheme.

(b) Performance of sportspersons in international events is dependent on the stage of development of sports in a country. Stage of development of sports in terms of sports infrastructure, training/coaching methods, sports science etc., in some Asian countries such as China, South Korea and Japan is of different level. With the launch of Khelo India Scheme, there has been increased awareness and participation of people in sports and Indian athletes have earned accolades in sports such as archery, athletics, badminton, boxing, hockey, shooting, wrestling, weightlifting.

(c) Details of budget allocation and expenditure along with infrastructural development, of the Department of Sports during last three years is as under:—

| (₹ in crore) |  |             |
|--------------|--|-------------|
| Year         | Budgetary allocation (Revised Estimates) | Expenditure |
| 2016-17      | 984.15                                   | 981.09      |
| 2017-18      | 1393.21                                  | 1229.32     |
| 2018-19      | 1381.52                                  | 1297.38     |

#### Modification in Schemes

814. DR. VINAY P. SAHASRABUDDHE: Will the Minister of COAL be pleased to state:

(a) the details of new schemes implemented by Government during the last 05 years;

(b) the schemes which were implemented previously but have now been modified and the details of such modifications, scheme-wise; and

(c) the details of the impact of modifications introduced in these schemes?

THE MINISTER OF COAL (SHRI PRALHAD JOSHI): (a) Currently three Central Sector Schemes *viz.* (i) Research and Development; (ii) Exploration of Coal and Lignite; and (iii) Conservation and Safety and Infrastructure Development in Coal Mines are operational. No new schemes have been implemented by Ministry of Coal during the last 05 years.

(b) There is no modification in the schemes which were implemented previously.

(c) Not applicable in view of (b) above.

#### **Recovery of anti-tank land-mines in Jaisalmer, Rajasthan**

†815. SHRI LAL SINH VADODIA: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that in the Jaisalmer district of Rajasthan, anti-tank landmines have been recovered near India-Pakistan border;

(b) if so, whether Government has taken any steps so far in this regard; and

(c) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHRIPAD YESSO NAIK): (a) to (c) District Collector and Magistrate, Jaisalmer requisitioned Army for assistance of Army Bomb Disposal resources to diffuse unexploded ordnance (four anti-tank mines) found 7-8 Km. West of Laungewala Police Station, under jurisdiction of Jaisalmer district. Sanction of Ministry of Defence for provision of Army assistance was received on 22nd January, 2020. The said explosives have since been neutralised.

#### **Product classification in ordnance factories**

816. SHRI M. SHANMUGAM: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that more than 275 products of ordnance factories have been classified as 'non-core';

(b) the methodologies adopted to classify the products of ordnance factories as 'core and non-core';

---

†Original notice of the question was received in Hindi.